

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

OA No. 760/97

Date of Decision: 30.6.1997

Between:

K. Devaki Devi

.. Applicant

AND

1. The Director of Postal Services,
Office of the Postmaster General,
Vijayawada - 520 002.
2. The Superintendent of Post Offices,
Machilipatnam Division,
Machilipatnam - 520 001
3. The Post Master, H.S.C.I.,
Head Post Office,
Machilipatnam - 521 001 .. Respondents.

Counsel for the applicant: Mr. P. Rathaiah

Counsel for the Respondents: Mr. Vinod Kumar

CORAM:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

ORDER

PER HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

Heard Sri M. Rathaiah for the applicant and Sri Vinod Kumar for the respondents.

The applicant had earlier filed an OA (No.512/97) which was subsequently dismissed as withdrawn by the applicant. There is no situational change since the withdrawal of the earlier OA and the ^{filings of the} present OA. No cause of action, therefore, arises afresh.

The applicant prays for a posting to any nearby office(s) on account of some personal difficulties, including education of children and the reported illness of her ^{self.} ~~children~~.

Respondent-2 may examine and consider her request as per administrative feasibility, rules and instructions. No other direction can be given.

The OA is thus disposed of.


(H. RAJENDRA PRASAD)
MEMBER (ADMN.)

Date: 30THE JUNE 1997

KSM


Deputy Registrar (D)

O.A.760/97

(17)

To

1. The Director of Postal Services,
O/o the Postmaster General,
Vijayawada-2.
2. The Superintendent of Post Offices,
Machilipatnam Division, Machilipatnam-1.
3. The Post Master, H.S.G.I. Head Post Office,
Machilipatnam-1.
4. One copy to Mr.P.Rathaiah, Advocate, CAT.Hyd.
5. One copy to Mr. V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm

26/7/97

T COURT

IN

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 30-6-1997

ORDER/JUDGMENT

M.A./R.A./C.A.NO.

in
O.A.No. 760/97
T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

